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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

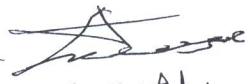
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/171/2016
NAME OF THE PETITIONER(S) : Mrs. Padmavathi
NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	V. SETHUPATHI	COUNSEL FOR PETITIONER	
2	G.S. DHANALAKSHMI	counsel for 10 th respondent.	G.S. DHANALAKSHMI 28/11/16.
3	A.K. MYLSAMY Desikan B.	COUNSEL FOR R1 - R4, R9 - R11	Desikan B.
4	Desikan B. for Juhil in Jinu Jebarson	R5 - R8.	Desikan B.

ORDER

Counsel for petitioner present. Counsel for R1 to R8 present and stated that he is representing R9 & R11, proposed respondents to be impleaded as parties. Counsel for R10, proposed respondent to be impleaded present and stated that they have no objection in case of impleading him as respondent in the main CP. Therefore, R10 is impleaded in the main CP as respondent. Counsel for R9 & R11 sought time for filing counter in the application filed by counsel for petitioner for impleading them as respondents. R12 is an official respondent. The notice has been served on him. Time extended at request. Put up on **02.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)